

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

....
OA.No.3324 of 1992

New Delhi, this 20th day of February, 1998.

(8)

HON'BLE SHRI K. MUTHUKMAR, MEMBER(A)
HON'BLE SHRI T. N. BHAT, MEMBER(J)

Kumari Jyoti Kohli
Daughter of Shri D. R. Kohli
R/o Qr.No.15-E, Press Place
NEW DELHI - 110 002.

By Advocate: None.

... Applicant

versus

1. Delhi Administration, through
The Chief Secretary
5 Sham Nath Marg
DELHI.

2. The Director of Education
Delhi Administration
Old Secretariat
DELHI.

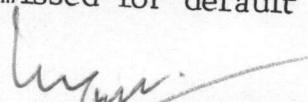
... Respondents

By Advocate: Shri Vijay Pandita.

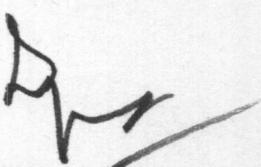
O R D E R (oral)

Shri K. Muthukumar, M(A)

None appears for the applicant today also. The matter has remained on board for quite some time. Nobody appeared for the applicant on 17.2.98 and 19.2.98. It appears that the applicant has lost his interest in pursuing the matter. Accordingly this application is dismissed for default and non-prosecution.


(T. N. Bhat)
Member(J)

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(K. Muthukumar)
Member(A)